

Title: Raised reported deportation of Bengali-speaking Muslim workers from Mumbai.

श्री शरद पवार (बारामती) : अध्यक्ष जी, पिछले हफ्ते महाराष्ट्र सरकार ने जो कदम उठाया है

... (व्यवधान)

कुछ मुस्लिम फैमलीज को मुम्बई से बाहर भेज दिया है। ... (व्यवधान)

श्री विजय गोयल (चांदनी चौक): अध्यक्ष जी, मैंने नोटिस दिया है

... (व्यवधान)

आपको उस पर डिसाइड करना है कि पैनल ऑफ चेयर के बारे में

... (व्यवधान)

श्री शरद पवार : अध्यक्ष जी, कुछ मुस्लिम फैमलीज को मुम्बई से बाहर भेज दिया गया है। पिछले साल भी बी.जे.पी. शिवसेना गठजोड़

... (व्यवधान)

बंगला देशी के नाम पर उत्तर प्रदेश, बिहार और वैस्ट बंगाल के मुस्लिम लोगों को बाहर भेजा था और आज भी यही स्थिति है। वे लोग बंगला देशी नहीं हैं। वे केवल मुस्लिम हैं इसलिए मुम्बई से बाहर भेज दिया।

... (व्यवधान)

भारत सरकार इस बारे में कोई कदम उठाती नहीं है। यह स्थिति इस देश में धर्म के नाम पर, अन्य राज्यों के नाम पर हो रही है।

... (व्यवधान)

MR. SPEAKER: Nothing will go on record except the speech of the Leader of the Opposition.

(Interruptions)*

SHRI MADHUKAR SIRPOTDAR (MUMBAI NORTH-WEST): I have also given notice. I should also get the opportunity to speak... (Interruptions).

MR. SPEAKER: I have allowed Shri Sharad Pawar.

... (Interruptions)

SHRI TAPAN SIKDAR (DUMDUM): Sir, he is misleading the House... (Interruptions)

MR. SPEAKER: Nothing will go on record except the speech of Shri Sharad Pawar.

(Interruptions) *

MR. SPEAKER: Hon. Members, please take your seats. Let him complete.

... (Interruptions)

SHRI MADHUKAR SIRPOTDAR : Sir, I also want to speak... (Interruptions)

MR. SPEAKER: I will allow you. Let him complete.

... (Interruptions)

*Not recorded.

(Interruptions) *

MR. SPEAKER : Shri Sirpotdar, please take your seat. I will allow you.

....(Interruptions)

MR. SPEAKER : Why are you worried ? The Minister is there to reply, please take your seat.

....(Interruptions)

SHRI A.C. JOS : Sir, if the Leader of the Opposition is not permitted to speak, then we will not allow the Prime Minister to speak. This is too much..

(Interruptions)

MR.SPEAKER : Please take your seat.

...(interruptions)

MR. SPEAKER : Shri Chaman Lal Gupta, please allow him to speak. Please take your seat.

...(interruptions)

SHRI MADHUKAR SIRPOTDAR : The Leader of the Opposition should not speak like this..(interruptions)

MR. SPEAKER : Let him complete.

...(interruptions)

MR. SPEAKER : Let him say what he wants to say. What is this? I have allowed him to speak. Please take your seat.

(...interruptions)

MR. SPEAKER : Nothing will go on record except Shri Sharad Pawar's speech.

..(interruptions)

श्री शरद पवार (बारामती) : मान्यवर, पहली बार ऐसी परिस्थिति पैदा नहीं हुई है। इसी साम्प्रदायिक शक्ति ने कुछ साल पहले

... (व्यवधान)

चाहे आन्ध्र प्रदेश हो, कर्नाटक हो, तमिलनाडु हो और केरल हो, वहां भी इन्होंने साउथ इंडियन्स और नॉर्थ इंडियन्स के नाम पर उन पर हमले किए थे। पिछले तीन साल पहले बंगलादेशी के नाम पर, भले ही कोई मुस्लिम फैमिली हो

... (व्यवधान)

*Not recorded.

SHRI PRAKASH VISHWANATH PARANJPE (THANE): Sir, he is making a wrong allegation.

MR. SPEAKER: Hon. Member, please take your seat. I have allowed him to speak. Please take your seat.

श्री शरद पवार : मान्यवर, इसी साम्प्रदायिक शक्ति ने अपनी राजनीति की शुरुआत नॉर्थ इंडियन्स और साउथ इंडियन्स पर हमले करके शुरू की थी। आज अगर कोई बिहार, उत्तर प्रदेश और वैस्ट बंगाल के किसी जिले से कोई मुस्लिम समाज का गरीब आदमी वहां रोजी रोटी के नाम पर जाता है तो बंगलादेशी के नाम पर उन पर हमले होते हैं, उनके साथ सख्ती की जाती है और उनको बाहर भेजने की परिस्थिति पैदा की जाती है। ... (व्यवधान) इतना सब होने के बाद भारत सरकार आज इस बारे में कोई कदम उठाने के लिए तैयार नहीं है। मुझे लगता है कि यह देश की एकता पर हमला है। जिस स्टेट में देश की एकता पर हमला होता है, उस सरकार को सत्ता में रहने का कोई अधिकार नहीं है। भारत सरकार उनको डिसमिस करने का काम करे। मैं संसदीय कार्य मंत्री जी से जानना चाहता हूँ कि वह बताएं कि इस बारे में सरकार की क्या नीति है?

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Sir, please allow us also because the issue is related to my State.

MR. SPEAKER: Madam, I will allow you.

SHRI SOMNATH CHATTERJEE (BOLPUR): Sir, I appeal to all sections of the House ... (Interruptions)

SHRI CHETAN CHAUHAN (AMROHA): Is this a regular debate?

MR. SPEAKER: Shri Chauhan, please take your seat.

... (Interruptions)

श्री चेतन चौहान : अध्यक्ष महोदय, हमने भी जीरो आवर में बोलने के लिए नोटिस दिया है।

... (व्यवधान)

अध्यक्ष महोदय : ऐसा नहीं करें।

">SHRI SOMNATH CHATTERJEE: Sir, I humbly appeal to all sections of the House that in view of the nature of the issue and in view of the human rights question that is involved, let them at least have the satisfaction that we are able to articulate what the people are feeling outside the House. If we are not allowed to speak here, people will go to the streets and decide the matter. Therefore, I am appealing again and again to my friends ... (Interruptions)

SHRI TAPAN SIKDAR : They are all illegal immigrants.

SHRI SOMNATH CHATTERJEE : Mr. Speaker, Sir, this matter was raised in this House by my Party colleague, Comrade Hannan Mollah, twice before, that is, on 17th and 23rd of July. ... (Interruptions)

श्री प्रकाश विश्वनाथ परांजपे : अपने घर पर ले जाओ।

... (व्यवधान)

DR. SUBRAMANIAN SWAMY : Sir, this is highly objectionable. ... (Interruptions)

MR. SPEAKER: This is not good.

DR. SUBRAMANIAN SWAMY : He is speaking as if India belongs to them. You cannot allow this. ... (Interruptions)

DR. SUBRAMANIAN SWAMY (MADURAI): The hon. Member is speaking as if the whole nation belongs to them. ... (Interruptions)

MR. SPEAKER: What is this? Please take your seats.

12.15 hrs

(At this stage, Shri Anil Basu and some other hon. Members came and stood on the floor near the Table.)

... (Interruptions)

MR. SPEAKER: Please go back to your seats.

... (Interruptions)

12.18 hrs

(At this stage, Shri Anil Basu and some other hon. Members went back to their seats.)

... (Interruptions)

DR. SUBRAMANIAN SWAMY : What is your ruling?

... (Interruptions)

DR. SUBRAMANIAN SWAMY : Are you indulgent to us or not?

... (Interruptions)

DR. SUBRAMANIAN SWAMY : I want to know whether the hon. Member will apologise or not.

... (Interruptions)

MR. SPEAKER: Hon. Members, please take your seats.

... (Interruptions)

MR. SPEAKER: I am asking the hon. Member to withdraw those words.

... (Interruptions)

MR. SPEAKER: I am asking the hon. Member Shri Prakash Viswanath Paranjpe to withdraw those words.

... (Interruptions)

SHRI PRAKASH VISHWANATH PARANJPE (THANE): I will take just one minute. What I said was this...
(Interruptions)

MR. SPEAKER: Please withdraw those words. I do not want any explanation from you.

... (Interruptions)

SHRI PRAKASH VISHWANATH PARANJPE : Sir, I have not spoken any illegal word or any unparliamentary word. So, I will not withdraw it...(Interruptions)

I have not used any illegal word or unparliamentary word...(Interruptions)

MR. SPEAKER: I think, he has withdrawn those words.

... (Interruptions)

MR. SPEAKER: Shri Somnath Chatterjee, he has withdrawn those words.

... (Interruptions)

SHRI RAM VILAS PASWAN (HAJIPUR): Sir, he has said that he would not withdraw those words... (Interruptions)

MR. SPEAKER: I think, he has withdrawn those words. Now, Shri Somnath Chatterjee to continue.

... (Interruptions)

SHRI PRAKASH VISHWANATH PARANJPE : I have said nothing which is unparliamentary. So, I have not withdrawn it...(Interruptions)

MR. SPEAKER: I think, he has withdrawn those words.

SHRI RAM VILAS PASWAN : He has not withdrawn those words. ..(Interruptions)

SHRI PRAKASH VISHWANATH PARANJPE : I have not said anything which is unparliamentary. So, the question of withdrawing those words does not arise...(Interruptions)

MR. SPEAKER: Shri Prakash Vishwanath Paranjpe, have you withdrawn those words or not? Please tell me.

... (Interruptions)

SHRI PRAKASH VISHWANATH PARANJPE : I have not used any unparliamentary word...(Interruptions) I have not uttered a single unparliamentary word at all. Why should I withdraw those words?...(Interruptions)

MR. SPEAKER: Please withdraw those words.

... (Interruptions)

MR. SPEAKER: Please take your seat. Now, Shri Somnath Chatterjee to continue.

... (Interruptions)

SHRI RAJESH PILOT (DAUSA): Mr. Speaker, Sir, I think you have not properly listened to what he said. Let me repeat it...(Interruptions) I will take one second...(Interruptions)

SHRI N.K. PREMCHANDRAN (QUILON): Sir, he has not withdrawn his statement...(Interruptions)

MR. SPEAKER: I allowed Shri Somnath Chatterjee to speak.

SHRI SOMNATH CHATTERJEE : Sir, I am proud to be an Indian and I consider every inch of the territory of this country as my home. Nobody can say that any part of the territory of this great country belongs to him exclusively and that he shall decide where I reside or not reside...(Interruptions) A person in this country cannot be treated as a foreigner or otherwise only on the basis of the language he speaks. We have a neighbouring country...(Interruptions) Our neighbouring country is Bangladesh. They speak Bengali...(Interruptions)

MR. SPEAKER: Let him complete. What is this? Please take your seat.

... (Interruptions)

MR. SPEAKER: I allowed him to speak. Let him complete. Please take your seat. You can make a submission later on. I have not allowed you to speak.

... (Interruptions)

SHRI SOMNATH CHATTERJEE : Will this country be divided on the basis of caste, religion and language?...
(Interruptions)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): Your party supports the division of this country on the basis of religion...(Interruptions)

SHRI RUPCHAND PAL (HOOGLY): You have no knowledge of history...(Interruptions)

SHRI SOMNATH CHATTERJEE : Sir, what is happening in this House that we cannot speak even on important matters? Are we at the mercy of these gentlemen here?... (Interruptions) Some large number of people have been forcibly taken away from Mumbai, Maharashtra on the plea that they are foreigners... (Interruptions) May I have your kind attention? These people were being taken in a railway compartment and kept in chains. Can you imagine what is happening? They were brought here from Maharashtra in chains surrounded by the police people. I do not know under what law of this country the Maharashtra Police, the armed police can go to another State without even informing that State Government, without trying to take help of the police there on the basis of their own decision... (Interruptions) This is too important a matter and we are not allowed to speak. I do not know how the House can run. If there is not a little amount of patience with my hon. friends here on that side, this House cannot run ever. As I said the other day, the country is suffering tremendously because of a Government like this... (Interruptions)

MR. SPEAKER: Let him speak.

SHRI SOMNATH CHATTERJEE : Mr. Speaker, Sir, what our information is that some large number of people speaking Bangali language, working there and earning their livelihood, those poor people were huddled together and taken to a court one day and seven days later, the police came, arrested them, put them in a railway compartment and put them in chains. We are in 1998. I would like to know whether this is a civilised country or not.

DR. SUBRAMANIAN SWAMY : They are sending them to concentration camps.

SHRI SOMNATH CHATTERJEE : Is this a civilised country?

...(Interruptions)

MR. SPEAKER: Hon. Parliamentary Affairs Minister is here. Why are you getting up?

... (Interruptions)

SHRI SOMNATH CHATTERJEE : They are proposing to hand them over to the BSF people at the border. The BSF people will hand them over to the other side. Those people who are Indians, have no right to stay in Bangladesh without the permission of that Government. Therefore, their fate is to remain in Bangladesh jails. I would like to know from the Government as to what crime have they committed. What is the procedure that was adopted?

Our hon. Member Shri Hannan Mollah met the hon. Home Minister on the 22nd July. He wrote to him on the 17th. I am told that Shri Advani expressed, "how can it happen like this?" But what steps has he taken? Therefore, I would like to strongly protest against what is being done. This is an inhuman behaviour on the part of a State Government which thinks, because of the present unfortunate dispensation in Delhi, that they are the rulers of the entire country. We will not permit that impression to go round. All these people cannot be treated in this manner. There are civilised procedures that will have to be adopted. No notice was given and no proceedings were taken against them. Even if there is some law under which they were taken, in that case also, some opportunity has to be given to them. Anybody can find out that they belong to the districts which are in West Bengal, like Howrah, 24 Parganas or Midnapore. Nobody can say that these people were originally Bangladeshis.

Sir, I would like to know, how even the Indian Railways were being utilised for this purpose. How was the Maharashtra Police being utilised for this purpose? How can you keep and transport people in this country in chains? I would like to know all this.

We have asserted ... (Interruptions)... Out of 40 people who were taken away, 27 are Indians. Their names are on the electoral rolls of this country. They have got enough material to prove about their citizenship and their nationality. Sir, is this the way this will happen?

So, we would like to strongly protest against this condemnable behaviour. I am not asking for the dismissal of the Government of Maharashtra. The people of Maharashtra will throw them out, I have doubt about it... (Interruptions)... I would like to know, what is the role of the Government of India? The Foreigners Act is there and if any other law on the subject is there, I would like to know whether the Central Government has any role to play so far as the foreigners in this country are concerned or not. The Government owes an explanation. I should have expected, when the matter was raised twice before in this House, that the Home Minister would come and make a Statement suo motu in the House after what has happened. But the House is not taken into confidence. The country is not being taken into confidence. The people who are treated as cattle in chains are not being thought of. This is not the way the Government can be concerned. We strongly protest against this.

Sir, I can tell you that the ordinary people of this country will `stand by those unfortunate people who are being treated as cattle will be protected by them.

Therefore, we demand that this Government should take certain firm steps.

MR. SPEAKER: Now, Kumari Mamata Banerjee.

... (Interruptions)

MR. SPEAKER: I have allowed Kumari Mamata Banerjee to speak. Please take your seats.

">KUMARI MAMATA BANERJEE : Mr. Speaker, Sir, it is not only now that we have raised this issue but we have raised it earlier also, some three-four years back. I agree to what Shri Sharad Pawar, the hon. Leader of the Opposition has said. On this very floor of the House, I raised this issue so many times that in Maharashtra, in the name of Bengladeshis and in the name of deportation, some Indian citizens are being harassed. They may be Bengalis. But what message are we conveying to the people from this House? Because they are Muslims, that is why they are being harassed. That is wrong.

Sir, I appeal to your goodself that our country should not be divided on the basis of religion. It is our Constitutional Right that every citizen should be protected as a human being, as a citizen of this country.

But if the trend is like this, may I request the Home Minister through the Minister of Parliamentary Affairs that he should make a statement on this today itself? They should ask the Government of Maharashtra as to how many people are being deported from Maharashtra to Bangladesh. They were taken off the train en route Howrah... (Interruptions)... We know the place also... (Interruptions)... Please let me finish. Who is really an Indian citizen? Even if somebody is a Bangladeshi, he should not be treated like cats and dogs, as we have traditional ties, ethnic and common culture with Bangladesh.

Yes, there are some people there who speak Bangla. They may come from different parts of that country in search of jobs, because of their economic problems. They are poor people. They may come. But in India, everybody is in minority. Who is not in minority? I am from Bengal. I am in majority in Bengal but I am in minority in the rest of the country. Similarly, Maharashtra people are in majority in Maharashtra but they are in minority in other parts of the country. Biharis are in majority in Bihar but they are in minority in Kerala. So, everybody is in majority in this country and everybody belongs to minority sections of this country.

So, a message should go to the people that nobody is harassed like this and the people are not tortured like this. We have to consider these cases on humanitarian grounds. I condemn this incident and I request that this matter

be taken care of without any delay.

The Home Minister should make a statement as early as possible and take the findings from the Maharashtra Government also to actually know what is going on there. If atrocities are going on, they should be stopped immediately.

">SHRI MADHUKAR SIRPOTDAR : It is a very sad incident again on the floor of this House. Firstly the Leader of the Opposition has levelled wild allegations against the State Government of Maharashtra. The subject matter was limited and restricted to the deportation of the Bengaldeshi people from Maharashtra to their own country. This was the limited subject matter. ...(Interruptions)

MR. SPEAKER: I have allowed him.

SHRI MADHUKAR SIRPOTDAR : I have also given notice and I am coming to that subject also.

He has taken full advantage of the situation and levelled allegations. Anyway, I leave it to his good sense because it is recorded over here; one can say no to that also.

Today I have given a notice for 'Zero Hour' about one incident. But luckily it has come up in the House early. The incident was that a group of Bangladeshi people were deported to Bangladesh border and thereafter to Bangladesh. While the team of police accompanying these people were travelling towards the Bangladesh border, at one station - I do not remember the name of the station, it has been written in my notice - the mob, under the leadership of one of the MLAs - I do not know the name of that MLA also - had assaulted the police team and rescued.....(Interruptions) all the people who were supposed to be deported and they were set free. The police had to open fire in order to save their own lives. This was the incident which took place.

Subsequently a number of stories have come over here. Somebody said in the House that various ...(Interruptions) You can say whatever you want.

MR. SPEAKER: I have allowed him; let him complete.

SHRI MADHUKAR SIRPOTDAR : My only grievance is that after assaulting the police, all the people to be deported were set free and the police had to resort to some firing in order to protect themselves.

Secondly, while mentioning this subject matter in this august House, it has been alleged that in the State of Maharashtra, people from Bangladesh have been assaulted, people from West Bengal have been assaulted, people from Uttar Pradesh and other States have been assaulted. I do not know from where all these stories have been collected.

To the best of my knowledge, not a single person, on the basis of his province, on the basis of his language, has been assaulted. People have been well protected during their stay here. But prior to that, when the Leader of the Opposition was the Chief Minister in the State of Maharashtra, everyone knows the number of persons assaulted. Everyone knows what was the condition ...(Interruptions) of the State. At that time the Leader of the Opposition said in the House itself that if they were Bangladeshis, if they were Pakistanis, they would be deported.

This is what Shri Sharad Pawar said earlier in the House and I was also present in the House. 'If Bangladeshi people are there, let me formulate a policy. (Interruptions) If they belong to Bangladesh, proper scrutiny will be done and, after the scrutiny, if at all it is proved that they are from Bangladesh, they will be deported. There are no two opinions on this. (Interruptions) Not only that, if they are Pakistanis, they shall not also be spared. They will be sent to various places.' (Interruptions) The problem as I see is that the ISI is very active. Even yesterday, there was a bomb blast in Delhi. (Interruptions) One bus was blown off and a number of people were seriously injured. The security of our country has come to such a stage and these people are raising the question of the security of the country.

Let me say that if they are national minded, we are also national minded people. If the security of this country has come to this stage, then, eventually, it is our utmost duty to see who are responsible and whether they have a right to stay in this country. We have to see that. There shall not be any compromise on the deportation of these foreigners. I am using the expression 'foreigners' that is 'Bangladeshis' and 'Pakistanis' not anything else.

(Interruptions)

Shri Somnath Chatterjee has said something about documents. But let me say that all these documents are fake documents and that they are wrong documents. There cannot be any point of argument or point of dispute on this question.

Thank you.

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कुमारी मायावती (अकबरपुर) : माननीय अध्यक्ष महोदय, मैं माननीय शरद पवार जी की बात से सहमति जताते हुए आपसे कुछ दरखास्त करना चाहती हूँ। इस देश का संविधान धर्मनिर्पक्षता के आधार पर बना हुआ है। जिस धर्मनिर्पक्षता के आधार पर इस देश में

... (व्यवधान)

SHRI CHETAN CHAUHAN : Sir, three hon. Members have already spoken on this topic. It has been discussed comprehensively. The hon. Minister is prepared to reply. (Interruptions) Let him give his reply and the topic should be closed.

SHRI VAIKO (SIVAKASI): Sir, there are other important issues also. (Interruptions)

MR. SPEAKER: I have allowed her to speak. Please take your seat.

... (Interruptions)

SHRI AKBAR AHMAD (AZAMGARH): Sir, please do not allow these interruptions.

MR. SPEAKER: Please take your seat.

... (Interruptions)

SHRI VAIKO : I agree that this is a serious issue. Similarly, I have sought your kind permission to raise another serious issue. I should be given permission to raise that.

MR. SPEAKER: I will allow you also.

... (Interruptions)

SHRI CHETAN CHAUHAN : Sir, the Minister is prepared to reply.

MR. SPEAKER: After she finishes, the hon. Minister of Parliamentary Affairs will give his reply.

कुमारी मायावती : मैं आपके माध्यम से सत्ता पक्ष के लोगों को यह अवगत कराना चाहती हूँ कि इस देश का संविधान धर्मनिर्पक्षता के आधार पर बना हुआ है। धर्मनिर्पक्षता का तात्पर्य यह है कि इस देश में कोई भी व्यक्ति किसी भी मजहब को माने तो राज्य और केन्द्र की जिम्मेदारी बनती है कि वह उसकी जान-माल और मजहब की सुरक्षा करे, उसका ध्यान रखे। लेकिन दुख के साथ कहना पड़ता है कि आज जिस पार्टी की सत्ता है, वह पार्टी धर्मनिर्पक्षता के आधार पर बनाए हुए संविधान को हिन्दुत्व के आधार पर बनाना चाहती है। आज की मौजूदा सरकार यह नहीं चाहती कि इस देश में दूसरे मजहब के मानने वाले लोगों की जान-माल और मजहब सुरक्षित रहे। आज जो मामला सदन में उठा, वह बहुत गंभीर मामला है।

जब से भारतीय जनता पार्टी की सरकार बनी है, तभी से बी.जे.पी. की सरकार की यह साजिश है कि इस देश के अन्दर धार्मिक अल्पसंख्यक समाज से सम्बन्ध रखने वाले सिख, मुस्लिम, ईसाई, पारसी और बुद्धिस्ट लोगों के साथ सौतेला रवैया अपनाया जा रहा है, जब से बी.जे.पी. की सरकार बनी है।

... (व्यवधान)

जब पहली बार उत्तर प्रदेश में बी.जे.पी. की सरकार बनी तो बी.जे.पी. की सरकार के दौरान मुसलमानों की अयोध्या में बाबरी मस्जिद को तोड़ा गया।

... (व्यवधान)

राजस्थान में आज जहां बी.जे.पी. की सरकार है, कुछ महीने पहले राजस्थान के अन्दर भारतीय जनता पार्टी की साजिश के तहत मुसलमानों को जबरदस्ती उनको मजहब बदलने के लिए वहां पर मजबूर किया गया। ... (व्यवधान) महाराष्ट्र में मुंबई के अन्दर उत्तर प्रदेश से बड़े पैमाने पर मुसलमान वहां रोजी-रोटी के लिए बसे हुए हैं।

... (व्यवधान)

MR. SPEAKER: Madam, please take your seat. The hon. Minister will reply.

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श्री मदन लाल खुराना: अध्यक्ष जी, आपने मुझे बुलाया है।

... (व्यवधान)

कुमारी मायावती : यहां साजिश के तहत उनके ऊपर बंगलादेशी होने का आरोप लगाकर उनको बंगलादेश में भेजने की साजिश की जा रही है।

माननीय अध्यक्ष जी, मेरी आपसे गुजारिश है, यह मामला काफी गम्भीर है। सरकार से इसका स्पष्टीकरण पूछा जाये कि सरकार ऐसा क्यों कर रही है और इस मामले में प्रधान मंत्री जी या गृह मंत्री जी सदन में आकर बतायें और स्पष्टीकरण दे हैं।

MR. SPEAKER: I cannot allow all the Members to speak. Please take your seat.

... (Interruptions)

MR. SPEAKER: This will not go on record.

(Interruptions) *

श्री मदन लाल खुराना : अध्यक्ष जी, मैं एक बात स्पष्ट कर दूँ कि किसी भी भारतीय नागरिक, वह चाहे किसी जाति, लिंग, रिलीजन, भाषा-भाषायी हो, उसे भारत में मान-सम्मान के साथ रहने का पूरा अधिकार है और सरकार उसकी पूरी सुरक्षा की जिम्मेदारी लेती है, एक तो मेरा यह कहना है।

... (व्यवधान)

MR. SPEAKER: Shri Somnath Chatterjee, let the Minister complete the reply.

*Not Recorded.

श्री मदन लाल खुराना : किन्तु इस देश के अन्दर करोड़ों विदेशी नागरिक बिना कानूनी दस्तावेज के भारत में रह रहे हैं। वे इस देश के नागरिक नहीं, उन्हें हम घुसपैठिये कहते हैं। महाराष्ट्र सरकार जो कार्रवाई कर रही है, उसकी पूरी सूचना लेकर गृह मंत्री जी, कल इस सदन में आकर अपना वक्तव्य देंगे, एक तो मैं यह कहना चाहता हूँ।

दूसरा, मेरा यह कहना है कि इस सदन से एक रोंग मैसेज नहीं जाये कि यह इन्फोर्मेशन इस सदन के अन्दर जान-बूझकर दी गई है। मैं सदन में, जैसा मैंने अभी कहा, इस देश के अन्दर जो नागरिक हैं, उनका मान-सम्मान है। इस देश के अन्दर घुसपैठिये हैं, यह मैंने नहीं कहा, दसवीं लोक सभा में, जिस समय नरसिंह राव जी यहां प्रधान मंत्री थे, केन्द्रीय गृह मंत्री चव्हाण जी थे, उन्होंने इसी सदन के अन्दर कहा था कि तीन लाख बंगलादेशी इस दिल्ली में हैं और लगभग डेढ़, दो करोड़ बंगलादेशी सारे देश में घुसपैठिये हैं, यह इसी सदन में कहा गया था। अध्यक्ष जी, मुझे याद है, १९९२ में

... (व्यवधान)

जब दिल्ली की वोटर लिस्ट बनी।

मुझे अपनी बात कहने दीजिए। मुझे पूरी बात कहने दीजिए।

... (व्यवधान)

MR. SPEAKER: Shri Chatterjee, please understand. Let the Minister complete the reply. ... (

व्यवधान)

श्री मदन लाल खुराना : आपने मुझे परमीशन दी है, मैंने स्पष्ट कर दिया। ... (व्यवधान) मुझे कहने दिया जाये।

... (व्यवधान)

श्री मुलायम सिंह यादव (सम्भल): अध्यक्ष महोदय, हम मंत्री महोदय की बात से संतुष्ट नहीं हैं। अतः मैं तथा मेरा दल सदन का बहिष्कार करते हैं।

12.48 hrs.

(At this stage Shri Mulayam Singh Yadav and some other honourable members left the House.)

श्री मदन लाल खुराना : अध्यक्ष जी, मैं कह रहा था, इसी सदन में मैं मैम्बर था, एक सवाल के जवाब में चव्हाण जी ने कहा था कि इसी दिल्ली में तीन लाख बंगलादेशी घुसपैठिये रहते हैं। इसका मतलब यह हुआ का १९९२ की वोटर लिस्ट में जब दिल्ली का १९९३ में चुनाव हुआ तो चार लाख बंगलादेशियों के नाम वोटर लिस्ट से काट दिये गये। उस समय बी.जे.पी. सत्ता में नहीं थी, उस समय नरसिंह राव जी सत्ता में थे, उस समय चव्हाण साहब होम मिनिस्टर थे, उस समय चार लाख बंगलादेशी इसी दिल्ली की वोटर लिस्ट से नाम काटे।

12.50 hrs. (At this stage Shri Ajoy Chakravarti and some other honourable members came and set near the Table)

... (व्यवधान)

MR. SPEAKER: Please go back to your seats. You cannot dictate terms like this. ... (Interruptions)

श्री मदन लाल खुराना: कुछ महीने पहले पाकिस्तान में कराची से भी बंगलादेशी निकाले गए थे, यह खबर अखबारों में आई थी।

... (व्यवधान)

मैं यह कहना चाहता हूँ कि इस देश का कोई भी नागरिक चाहे वह किसी भी धर्म का या कोई भी भाषा बोलने वाला है, सरकार उसे मान-सम्मान देगी। महाराष्ट्र में क्या हुआ है, इसके बारे में मैंने पहले भी कहा है कि कल होम मिनिस्टर आकर पूरा जवाब देंगे।

... (व्यवधान)

1251 hours

(At this stage, Shri Ajay Chakraborty and some other hon. Members went back to their seats.)

MR. SPEAKER: Shri Balram Jakhar.

SHRI SOMNATH CHATTERJEE : Sir, we want an assurance from the hon. Minister that no such action will be taken against them. ... (Interruptions)

SHRI PRAMOTHES MUKHERJEE (BERHAMPORE) : Sir, the Home Minister should come and make a statement. ... (Interruptions)

MR. SPEAKER: He has already said that the hon. Home Minister will make a statement.

... (Interruptions)

SHRI SOMNATH CHATTERJEE : He has to make it today. ... (Interruptions) MR. SPEAKER: He has already said that the Home Minister will make a statement here. Please understand it.

... (Interruptions)

MR. SPEAKER: Shri Somnath Chatterjee, please understand; he has already said that the Home Minister is going to make a statement.

... (Interruptions)

SHRI SOMNATH CHATTERJEE : That will be made tomorrow. We cannot accept it. ... (Interruptions)

MR. SPEAKER: The Home Minister is going to make a statement.

... (Interruptions)

SHRI SOMNATH CHATTERJEE : But we want a categorical assurance from him. ... (Interruptions)

MR. SPEAKER: He has already given; the Home Minister is going to make a statement. He has already said that.

... (Interruptions)

SHRI SOMNATH CHATTERJEE : Sir, let him assure. ... (Interruptions)

MR. SPEAKER: Shri Somnath Chatterjee, please understand. The Parliamentary Affairs Minister has already given an assurance that the Home Minister will make a statement here. Please understand.

... (Interruptions)

SHRI SOMNATH CHATTERJEE : We want an assurance.

श्री मदन लाल खुराना: किसी भी इंडियन सिटीजन को देश से नहीं निकाला जाएगा।

SHRI SOMNATH CHATTERJEE : Sir, we cannot accept it. ... (Interruptions)

MR. SPEAKER: He gave an assurance that the Home Minister will make a statement.

... (Interruptions)

SHRI SOMNATH CHATTERJEE : We strongly protest against the action of this Fascist Government; and we walk out in protest.

12.53 hrs

(At this stage, Shri Somnath Chatterjee and some other hon. Members left the House.)

... (Interruptions)

MR. SPEAKER: Nothing will go on record except what Shri Balram Jakhar says.

(Interruptions)*

MR. SPEAKER: I have already called Shri Balram Jakhar to make his submission. Madam, I have not called your name.

... (Interruptions)

श्रीमती सूर्यकांता पाटील (हिंगोली) : मैं इसके विरोध में वाकआउट करती हूँ।

12.53 hrs.

(At this stage Shrimati Surya Kanta Patil then left the House)

MR. SPEAKER: Nothing will go on record except what Shri Balram Jakhar says.

(Interruptions)*

MR. SPEAKER: The Parliamentary Affairs Minister has already given an assurance that the hon. Home Minister would make a statement here.

... (Interruptions)

श्री राम विलास पासवान : कल तक के लिए महाराष्ट्र में कार्यवाही को रोका जाए।

... (व्यवधान)

श्री मदन लाल खुराना: किसी भी इंडियन सिटीजन को देश से नहीं निकाला जाएगा, यह मैं कह रहा हूँ।

... (व्यवधान)

श्री राम विलास पासवान : जब तक होम मिनिस्टर का जवाब नहीं आ जाए

... (व्यवधान)

MR. SPEAKER: Nothing will go on record except what Shri Balram Jakhar says.

(Interruptions)*

श्री राम विलास पासवान (हाजीपुर): हम इसके विरोधस्वरूप सदन से वाकआउट करते हैं।

12.54 hrs

(At this stage Shri Ram Vilas Paswan and Shri Jaipal Reddy then left the House)

... (Interruptions)

SHRI BUTA SINGH (JALORE): Sir, this is an action taken against the minorities. The Government of India is supporting the State Government. Therefore, we walk out in protest against the statement made by the Parliamentary Affairs Minister.

*Not Recorded.

12.55 hours

(At this stage, Shri Buta Singh left the House.)

... (Interruptions)

SHRI E. AHAMED (MANJERI): This is against the minorities. I strongly protest against the statement made by the Minister for Parliamentary Affairs and walk out of the House...(Interruptions)

12.55 hours

(At this stage, Shri E. Ahamed left the House.)

... (Interruptions)

MR. SPEAKER: Shri Balram Jakhar.

श्री बलराम जाखड़ : अध्यक्ष जी, मैं आपका ध्यान एक बहुत ही अहम मुद्दे की ओर आकर्षित करना चाहता हूँ।

... (व्यवधान)

MR. SPEAKER: Shri Ramdas Athawale, this is too much. Please take your seat.

... (Interruptions)

श्री रामदास अठावले (मुम्बई उत्तर-मध्य) : अध्यक्ष महोदय, हमारे देश की इंटिग्रिटी का सवाल है,

... (व्यवधान)

12.56 hrs.

एक सदस्य होने की स्थिति में 'तथा कुछ अन्य माननीय सदस्यों' मिटाएं।

(Shri Ramdas Athawale then left the House)